

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 18<sup>th</sup> SEPTEMBER 2015**

No. 196 A: The services of the following Probationary Civil Judge (Junior Division), appointed in the year 2011 on the basis of Civil Judge (Junior Division)-Munsif Recruitment Examination-2008 are hereby confirmed with effect from the dates mentioned against their names:

Sl. No.	Name of the officer with designation and present place of posting.	Date of confirmation
01.	02.	03.
1.	Sri Shekhar Kumar, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J. J. Board), Lohardaga	03.09.2014
2.	Md. Naeem Ansari, S.D.J.M.-cum-P.M. (J.J. Board), Garhwa	03.09.2014
3.	Sri Manoj Kumar Sharma, J.M.-cum-Addl. Civil Judge (Jr. Div.), Ranchi	03.09.2014
4.	Sri Laxmikant, J. M. -cum- Judge Incharge, Ranchi	03.09.2014
5.	Sri Binod Kumar, J. M. -cum- Judge Incharge Dhanbad	03.09.2014
6.	Sri Krishna Kant Mishra, J.M.-cum-Addl. Civil Judge (Jr. Div.), Daltonganj	03.09.2014
7.	Sri Nishant Kumar, J.M.-cum- Civil Judge (Jr. Div.) Garhwa	03.09.2014
8.	Sri Arjun Saw, S.D.J.M.-cum- Addl. Civil Judge (Jr. Div.), Porahat at Chaibasa	03.09.2014
9.	Sri Kamal Ranjan, J.M.-cum-Addl. Civil Judge (Jr. Div.), Jamshedpur	03.09.2014
10.	Sri Abhishek Prasad, J. M. -cum- Judge Incharge, Deoghar	03.09.2014
11.	Sri Bishwanath Bhagat, J. M. -cum- Judge Incharge-cum-Civil Judge (Jr. Div.), Chatra	03.09.2014
12.	Sri Manoranjan Kumar No. III, J.M.-cum-Addl. Civil Judge (Jr. Div.), Dlatonganj	03.09.2014
13.	Ms. Lucy Sosen Tigga, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J. J. Board), Chaibasa	03.09.2014
14.	Sri Manoj Kumar Ram, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum- Judge Incharge, Garhwa	03.09.2014
15.	Sri Sandeep Kumar Bertam, J.M.-cum-Addl. Civil Judge (Jr. Div.), Bermo at Tenughat	03.09.2014
16.	Sri Ajay Kumar Guria, J.M.-cum-Addl. Civil Judge (Jr. Div.), Dhanbad	31.01.2014
17.	Sri Bishwanath Oraon, J.M.-cum-Addl. Civil Judge (Jr. Div.), Dhanbad	03.09.2014
18.	Sri Sindhu Nath Lamay, J.M.-cum-Addl. Civil Judge (Jr. Div.), Jamshedpur	03.09.2014

By Order of the Court,  
Sd/- Anil Kumar Choudhary  
Registrar General

Memo No. \_\_\_\_\_/Apptt Dated Ranchi the \_\_\_\_\_ September, 2015

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary  
Registrar General


*A*  
18-09-15

**Memo No. 9259-9280/Apptt.**

**Dated Ranchi the 18<sup>th</sup> September, 2015**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) /c/ the Registrar (Administration) /c/ the Registrar (Establishment) / the /c P.P.S. to the Hon'ble the Chief Justice / the CPC & /c NIC Cell ..... High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges including the Judicial Commissioner, Ranchi for information and **(communication to the Officers concerned)**

(-) for PDJs & JC, Ranchi

  
Registrar General

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 18<sup>th</sup> SEPTEMBER 2015**

No. 197 A: The Court has been pleased to allow the Civil Judge (Junior Division), named in Column No. 02, to get the 1st increment in the Civil Judge (Junior Division) scale of pay with effect from the dates as noted against their names in Column No. 05 of the table given below:

Sl.No.	Name of the officer with designation and present place of posting.	Date of Joining	Date of passing of examination for the purpose	Date of grant of 1 <sup>st</sup> increment
01.	02.	03.	04.	05.
1.	Sri Shekhar Kumar, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J. J. Board), Lohardaga	18.01.2011	03.09.2014	03.09.2014
2.	Md. Naeem Ansari, S.D.J.M.-cum-P.M. (J.J. Board), Garhwa	21.04.2011	03.09.2014	03.09.2014
3.	Sri Manoj Kumar Sharma, J.M.-cum-Addl. Civil Judge (Jr. Div.), Ranchi	25.04.2011	03.09.2014	03.09.2014
4.	Sri Laxmikant, J. M. -cum- Judge Incharge, Ranchi	25.04.2011	03.09.2014	03.09.2014
5.	Sri Binod Kumar, J. M. -cum- Judge Incharge Dhanbad	17.01.2011	03.09.2014	03.09.2014
6.	Sri Krishna Kant Mishra, J.M.-cum-Addl. Civil Judge (Jr. Div.), Daltonganj	26.04.2011	03.09.2014	03.09.2014
7.	Sri Nishant Kumar, J.M.-cum- Civil Judge (Jr. Div.) Garhwa	01.02.2011	03.09.2014	03.09.2014
8.	Sri Arjun Saw, S.D.J.M.-cum- Addl. Civil Judge (Jr. Div.), Porahat at Chaibasa	19.01.2011	03.09.2014	03.09.2014
9.	Sri Kamal Ranjan, J.M.-cum-Addl. Civil Judge (Jr. Div.), Jamshedpur	20.01.2011	03.09.2014	03.09.2014
10.	Sri Abhishek Prasad, J. M. -cum- Judge Incharge, Deoghar	24.01.2011	03.09.2014	03.09.2014
11.	Sri Bishwanath Bhagat, J. M. -cum- Judge Incharge-cum- Civil Judge (Jr. Div.), Chatra	21.01.2011	03.09.2014	03.09.2014
12.	Sri Manoranjan Kumar No. III, J.M.-cum-Addl. Civil Judge (Jr. Div.), Daltonganj	24.01.2011	03.09.2014	03.09.2014
13.	Ms. Lucy Sosen Tiggá, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum-P.M. (J. J. Board), Chaibasa	19.01.2011	03.09.2014	03.09.2014
14.	Sri Manoj Kumar Ram, J.M.-cum-Addl. Civil Judge (Jr. Div.)-cum- Judge Incharge, Garhwa	28.01.2011	03.09.2014	03.09.2014
15.	Sri Sandeep Kumar Bertam, J.M.-cum-Addl. Civil Judge (Jr. Div.), Bermo at Tenughat	27.01.2011	03.09.2014	03.09.2014
16.	Sri Ajay Kumar Guria, J.M.-cum-Addl. Civil Judge (Jr. Div.), Dhanbad	31.01.2011	July, 2013	31.01.2014
17.	Sri Bishwanath Oraon, J.M.-cum-Addl. Civil Judge (Jr. Div.), Dhanbad	19.01.2011	03.09.2014	03.09.2014
18.	Sri Sindhu Nath Lamay, J.M.-cum-Addl. Civil Judge (Jr. Div.), Jamshedpur	22.01.2011	03.09.2014	03.09.2014

By Order of the Court,  
Sd/- Anil Kumar Choudhary  
Registrar General

Memo No. \_\_\_\_\_/Apptt Dated Ranchi the \_\_\_\_\_ September, 2015

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18-09-15


Sd/- Anil Kumar Choudhary  
Registrar General

**Memo No. 9282-933/Appt.**

**Dated Ranchi the 18<sup>th</sup> September, 2015**

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) /c/ the Registrar (Administration) /c/ the Registrar (Establishment) / the /c P.P.S. to the Hon'ble the Chief Justice / the CPC & /c NIC Cell ..... High Court of Jharkhand, Ranchi / the concerned Principal District & Sessions Judges including the Judicial Commissioner, Ranchi for information and **(communication to the Officers concerned)**

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